

ITEM NO.38

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9073-9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 12-08-2022 These petitions were called on for hearing today.

For Petitioner(s)

Mr. U. B. Chourasia, Adv.
Mr. B. V. Balaram Das, AOR
Ms. Srishti Singh, AOR

For Respondent(s)

Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent in SLP (Cr1.) No. 9074/2021 is duly represented.

Learned counsel for the petitioner prays for and is granted two weeks' time to take fresh steps and/or file fresh particulars in respect of unserved sole respondent in SLP(Cr1.) No.9073/2021.

List on 20.09.2022.

AVANI PAL SINGH
Registrar